

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 367 TO BE ANSWERED ON: 04.02.2020

Fertilizer Requirement

367. DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the fertilizer requirement including of urea have been received before the beginning of agriculture season 2020 and if so, the details in this regard;
- (b) whether based on the analysis the overall quantity of urea required to be imported on Government account in a season has been estimated;
- (c) if so, the details thereof;
- (d) the arrangement made for ensuring adequate availability of urea in the country; and
- (e) the sources from where such arrangements have been made?

ANSWER

MINISTER OF CHEMICALS AND FERTILIZERS

(SHRI D.V. SADANANDA GOWDA)

(a): Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) assesses the requirement of Fertilizers before start of each season i. e. Rabi (October to March) and Kharif (April to September). For this purpose, a Zonal Conferences with States is organized. The Zonal Conference for assessment of fertilizers for Rabi 2019-20 was held on 11<sup>th</sup> September, 2019. The total quantity of fertilizers (namely Urea, DAP, MOP, Complexes and SSP) assessed for Rabi 2019-20 (October, 2019 to March, 2020) is as under:

Season	Quantity assessed (in Lakh Metric Tonnes)
Rabi 2019-20	329.41

DAC&FW has scheduled the Zonal conference for assessment of fertilizer requirement for Kharif 2020 during the month of February, 2020.

(b) & (c): The gap between demand (requirement) and indigenous production is met through imports. The import for the season is also finalized well in advance to ensure timely availability.

(d) & (e): Following steps are being taken by the Government to ensure timely supply of adequate quantity and quality fertilizers to the farmers across the country:

Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DAC&FW projects month-wise requirement of fertilizers.

On the basis of month-wise & state-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability through following system:

- (i) Fertilizers are made available both through indigenous production and imports. The gap between demand (requirement) and indigenous production is met through imports. The import for the season is also finalized well in advance to ensure timely availability.
- (ii) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- (iii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- (iv) Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Cooperation and Farmers Welfare (DAC&FW), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.

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